

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) (a) On three occasions, viz Rs 3 60 per tonne on 16-4-69, Rs 2 00 on 4 4 70 and Rs, 3 20 on 24 10 70

(b) to (d) A statement is attached

(e) No, Sir

Statement

Free on Rail destination price of cement was as under -

1960-61	Rs 94 00 per tonne
1965-66	Rs 108 10 „ „
1970 71	Rs 134 33 „ „

	1968-69 1969-70 1970-71 (in million tonnes)			Make of cars	Price ruling prior to 16 4 1971	Price authorised by the Supreme Court on the 16 the April, 1971	Increase
Capacity	15 36	15 96	17 36				
Production	12 23	13 80	14 36				
Internal demand	12 00	13 65	14 20				
Anticipated demand in 1973-74	20 million tonnes						
Capacity target for 1973-74	21 50 million tonnes			Ambassador	15,316	16 819	1503
Production target for 1973-74	18 00 million tonnes			Fiat Standard Herald 4 Door Model	14,325	15,687	1362
					14,003	16 080	2077

Increase in Price of Motor Cars

276 SHRI JYOTIRMOY BOSU
SHRI R S PANDEY

Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state

(a) whether the Automobile Companies have been recently allowed to increase the ex-factory prices of cars ,

(b) whether the consumers will have to bear an additional burden of Rs 1800 - 2000 as a result of this enhancement, if so, the reasons thereafter , and

(c) the details of the price structure of cars before and after this enhancement ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MIN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) (a) to (c) The Supreme Court passed an interim order on the 16th April, 1971 permitting the car manufacturers to sell their cars at ex-factory prices not exceeding those recommended by the Car Prices Inquiry Commission which was set up by Government on the recommendation of the Court and which submitted its Report on 29 3 1971. The ex factory retail selling prices of the three makes of cars running prior to 16 4 1971 and those authorised by the Supreme Court with effect from the 16th April, 1971 are indicated below -

The increase in the ex-show room price payable by the consumers will be about Rs, 2000/- in the case of Ambassador, about Rs, 1800/- in the case of Fiat and about Rs 2500 in the case of Standard Herald 4-Door Model

Appointment of persons by Northeast Frontier Railway in Assam

277 SHRI DINESH CHANDRA GOSWAMI Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state

(a) the number of persons employed in Assam in different classes of posts, namely

class I, II, III and IV by the Northeast Frontier Railway during the years 1969 and 1970 ,

(b) out of the aforesaid posts, how many were filled up by people either of whose parents was a permanent resident in the State of Assam including Meghalaya , and

(c) out of the aforesaid posts how many were filled up by persons who prosecuted or completed their studies in any educational institution in the State of Assam including Meghalaya ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) (a) Information about number of persons employed is not compiled State-wise but Railway-wise Information regarding Northeast Frontier Railway is being collected and will be laid on the Table of the Sabha.

(b) and (c) Such State-wise statistics are not maintained

Floods in Tripura Towns and protection measures

278 SHRI DASARATHA DEB · Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether Government are aware that all the towns of Tripura are visited by floods almost every year , and

(b) if so, the steps being taken to provide adequate funds to the Tripura Government for undertaking adequate flood protection measures ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) SHRI B N KUREEL) : (a) and (b). Yes, Sir. The towns affected are the headquarters town of Agartala and Sub-divisional towns of

Khowai, Kailashahar, Sonamura, Belonia, Dharmanagar, Amarpur and Kamalpur. Flood protection measure in all the above towns, except Kamalpur, have already been undertaken and improved wherever necessary. Works in Kamalpur could not, however, be taken by so far as land required for construction of embankment has not been made available .

A sum of Rs 14.51 lakhs has been provided in the budget for 1971-72 of the Government of Tripura for town protection works. The total provision for town protection works in the Fourth Plan is Rs. 86 lakhs

Flood protection Bund around Agartala Town, Tripura

279 SHRI DASARATHA DEB : Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state

(a) whether Government are aware of the fact that the flood-protection bund around Agartala Town, Tripura requires immediate improvement on the lines of the similar measures taken earlier in the border areas of East Bengal , and

(b) if so, whether adequate funds have been made available to the Tripura Government for this purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B.N. KUREEL) (a) The Tripura Administration are carrying out improvements to the flood protection embankments around Agartala town. These include raising, widening, construction of spurs and pitching.

(b) The requisite funds for the improvement works have been provided by the Tripura Administration. For the year 1971-72, the amount provided is Rs 8.64 lakhs.

Delimitation of Assembly Constituencies in Tripura

280 SHRI DASARATHA DEB : Will the MINISTER OF LAW AND JUSTICE